

**HIGH COURT LEGAL SERVICES COMMITTEE
THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

A D V E R T I S E M E N T

Dated, Shillong 28th August, 2019.

No. HCM.II/68/2017/Estt./117 Applications are invited from Indian Citizens (as defined in Article 5-6 of the Constitution of India) for filling up of the following post in the High Court Legal Services Committee, High Court of Meghalaya, Shillong, on contract basis for a period of One year (1 year) (extendable).

Sl. No.	Name of Post	Number of Vacant Post	Qualification	Honorarium
1	Data Entry Operator	1(one)	10+2 or equivalent in any discipline from any recognized University with Diploma in Computer application from a registered institute having working knowledge in Computer software like MS office, internet etc.	Rs.10,600/- (Rupees Ten Thousand Six hundred) Fixed Per Month

The application in prescribed form as published in the Meghalaya Gazette with attested copies of certificates, 2 (Two) copies of recent pass port size photograph along with self-addressed stamp envelope should reach the undersigned not later than **11.09.2019**.

The candidate should not be less than 18 years of age and not more than 27 years in case of General category candidates and 32 years of age in case of Scheduled Caste / Scheduled Tribe candidates at the time of his/her application. No application shall be entertained from a person whose age is less than 18 years.

General Information: -

1. The last date for submission of application will be on **11.09.2019** during office hours at the office of the High Court of Meghalaya at Shillong.
2. Applications received after the last date of submission due to postal delay or any other reason will be summarily rejected.

3. Eligible applicants shall have to undergo computer test (practical) and those who qualify in the test shall be called to attend the Personal Interview cum Viva Voce examination (Date to be notified).
4. No TA/DA shall be paid.
5. Incomplete Application shall be rejected.
6. For further details, the Registry of the High Court of Meghalaya may be contacted during office hour.
7. The above mentioned post is purely contractual.

SECRETARY
HCLSC

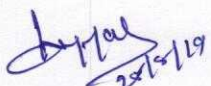
Memo. No. HCM.II/68/2017/Estt/117 A

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Copy to for information :-

1. The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice for his Lordship's kind information.
2. The P.S. To Hon'ble Mr. Justice H.S. Thangkhiew, Chairman, High Court Legal Services Committee for his Lordship's kind information.
3. The P.A. to Registrar General, High Court of Meghalaya, Shillong.
4. The Member Secretary, Meghalaya State Legal Services, Authority, Shillong.
5. The Registrar (In-charge Recruitment Cell) High Court of Meghalaya, Shillong.
- ✓ 6. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official web site.
7. Notice Board.
8. Office File.

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28/8/19


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